

Spurs on River Feni in Tripura

2142. { Shri P. C. Borooah:
 Shri Onkarlal Berwa:
 Shri Bhakt Darshan:
 Shri Bhagwat Jha Azad:
 Shri D. C. Sharma:
 Shri A. N. Vidyalankar:
 Shri S. N. Chaturvedi:

Will the **Prime Minister** be pleased to state:

(a) whether it is a fact that Pakistan has again started constructing spurs on the Indian portion of the Feni river, opposite Sabroom Town in violation of the Indo-Pakistan Agreement of September, 1962; and

(b) if so, Government's reaction thereto?

The Prime Minister and Minister of External Affairs and Minister of Atomic Energy (Shri Jawaharlal Nehru): (a) and (b). Yes, Sir.

Pakistan has been constructing spurs at various places on the Feni River in violation of the 1959 Agreement between the two Governments. Government are not aware of the Indo-Pakistan Agreement of September, 1962, as stated by hon. Members.

Protests have been lodged by the Tripura Administration with the Government of East Pakistan. Tripura Administration have requested the East Pakistan Government for a meeting at the level of the District Officers of the two sides, for a discussion on the subject of the construction of spurs so that the matter may be resolved and a satisfactory settlement of the problem arrived at, without resort to force. A firm reply from the East Pakistan Government is awaited.

Radiometric Surveys in Salem District

2143. **Shri S. Kandappan:** Will the **Prime Minister** be pleased to state:

(a) the details of the 29 radioactive patches that have been brought to light by Radiometric surveys in Salem District (Madras);

(b) the date of commencement of the survey as well as its closing with the total expenditure involved; and

(c) the measures proposed by Government to utilise them?

The Prime Minister and Minister of External Affairs and Minister of Atomic Energy (Shri Jawaharlal Nehru): (a) The 29 radioactive patches referred to in the question were located in the neighbourhood of Kullampatti in Salem district of Madras State. Sample chemical assays range from 0.016 to 0.45 per cent U308.

(b) The radiometric survey work in these areas was carried out during the field season 1961-62. The expenditure incurred on these investigations cannot separately be assessed as the officers, staff and equipment employed thereon were also engaged on other work in connection with survey and prospecting for atomic minerals in adjoining areas.

(c) The total U308 content of these patches is not large enough to justify their commercial exploitation unless a sufficiently large number of similar patches are found in the neighbourhood.

Manufacture of Defence Stores

2144. **Shri Hari Vishnu Kamath:** Will the **Minister of Defence** be pleased to refer to the reply given to Starred Question No. 554 on the 25th March, 1963 and state:

(a) whether orders for the manufacture of military stores have been placed with any of the firms belonging to the group of companies recently castigated by the Vivian Bose Commission;

(b) if so, the reasons therefor; and

(c) the names of the various firms with whom orders have been placed?

The Minister of Defence Production in the Ministry of Defence (Shri Raghuramaiah): (a) No, Sir.

(b) and (c). Do not arise.